

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 184 of 2019

IN THE MATTER OF:

M. Appayya & Ors.

...Appellants

Versus

M. Chandra Sekhar Rao & Ors.

...Respondents

Present: -

For Appellant: Mr. Satish Kaushik, Mr. Sachin Arora and Mr. Anshuman Sharma, Advocates.

For Respondent: Mr. S. Chidambaram and Mr. Arpit Shukla, Advocates for R- 1 to 4. Advocates.

ORDER
(Virtual Mode)

21.01.2021 Learned counsel for the Appellant submits that he has filed Interlocutory Application bearing I.A. No. 2765 of 2020 vide Diary No. 23602 of 2020 which is taken on record. Copy may be served on learned counsel for the Respondents.

List the Appeal along with I.A. No. 2765 of 2020 'For Hearing' on **18th February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)